

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 112 of 2019 and
IA No. 1882 of 2019

IN THE MATTER OF:

Mr. Mantena Raju Narasu

.....Appellant

Vs.

M/s Lexus Technologies Pvt. Ltd. & Ors.

.....Respondents

Present :

For Respondents: Mr. Delep Goswami, Mr. Anirrud Goswami,
Advocates

O R D E R

18.07.2019 - Due to paucity of time, the matter could not be taken up.

Post the appeal on **27th August, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk